

ITEM NO.38

COURT NO.1

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) Nos.574-575/2024 in CURATIVE PET(C) Nos.108-109/2022
in R.P.(C) Nos. 1158-1159/2021 in C.A. No. 5627/2021

DELHI METRO RAIL CORPORATION LTD.

Petitioner(s)

VERSUS

DELHI AIRPORT METRO EXPRESS PVT LTD & ORS.

Respondent(s)

IA No. 111974/2025 - INTERVENTION APPLICATION
IA No. 130706/2024 - INTERVENTION/IMPLEADMENT
IA No. 122888/2025 - INTERVENTION/IMPLEADMENT
IA No. 112563/2025 - INTERVENTION/IMPLEADMENT
IA No. 130931/2024 - INTERVENTION/IMPLEADMENT

Date : 28-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. R. Venkataramani, Attorney General for India
Mr. Parag P Tripathi, Sr. Adv.
Mr. Tarun Johri, AOR
Mr. Ankur Gupta, Adv.
Mr. Vishwajeet Tyagi, Adv.

For Respondent(s) Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Ms. Megha Mehta Agarwal, Adv.
Ms. Madhavi Agarwal, Adv.
Mr. E.C. Agrawala, AOR

Mr. Manmeet Singh, Adv.
Mr. Alok Shankar, Adv.
Ms. Anjali Dwivedi, Adv.
Ms. Bhavika Deora, Adv.
Mr. Raunak Dhillon, Adv.
For M/S. Cyril Amarchand Mangaldas Aor, AOR

Mr. Sidharth Joshi, Adv.
Ms. Ambareen, Adv.
Mr. Gopal Singh Chauhan, Adv.
Mr. Manoj, Adv.
Mr. Arjun Sharma, Adv.
Mr. Harsh Gupta, Adv.
Ms. Goldy Goyal, AOR

Mr. Brijesh Kumar Tamber, AOR
Mr. Vinay Singh Bist, Adv.
Mr. Prateek Kushwaha, Adv.
Ms. Arani Mukherjee, Adv.
Mr. Yashu Rustagi, Adv.
Mr. Sahas Bhasin, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. We are informed that the negotiations for giving effect to the Arbitral Award are going on between the parties.
2. In view of the above, post these matters for hearing on 19.03.2026.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR